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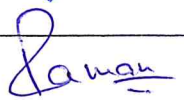
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 312/2018 in CP No.424/58/HDB/2018
NAME OF THE COMPANY	Karvy Computershre Pvt Ltd
NAME OF THE PETITIONER(S)	R. Ajayender
NAME OF THE RESPONDENT(S)	Karvy Computershre Pvt Ltd & (02) Other
UNDER SECTION	58

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ramchander K.V. Raman	Adv	9866425389 9963101017	 

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV	Adv.	9866605055	

ORDER

Learned counsel Mr.P.Ramchander and Mr.K.V.Raman present for Petitioner. Learned counsel Mr.Santosh Jadhav present for Respondent.

Respondent in IA 312/2018 shall file counter within two weeks serving copy in advance to the Petitioner and file proof of service.

List the matter on 10.09.2018.


MEMBER JUDICIAL